

(9)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH HYDERABAD

C.P.NO.39/98 in O.A.NO.729/97

Between:

Dt. of Order: 26.6.98

Sri A.Jayachandra Babu

...Applicant.

And

1. Sri Shaik Bandari, Supdt. of Post Offices,  
Hanumakonda Division, Hanumakonda, Warangal District.
2. Sri R.S.Nataraja Murthy, Postmaster General,  
Hyderabad Region Abids, Hyderabad.

...Respondents.

Counsel for the Applicant : Mr.Krishna Devan

Counsel for the Respondents : Mr.N.V.Raghava Reddy

CORAM:

THE HON'BLE SHRI R.SANGARAJAN : MEMBER (A)

THE HON'BLE SHRI B.S.JAI PARAMESHWAR : MEMBER (J)

THE TRIBUNAL MADE THE FOLLOWING ORDER:

None for the applicant. Sri W.Satyanarayana for Shri Raghava Reddy,  
Reddy for the respondents.

Interim suspension have been ordered by the Hon'ble High Court  
of A.P. vide W.P.No.9383/98 in WP NO.7688/98 dt. 24.3.98.

In view of the above C.P.is closed.

*[Signature]*  
DEPUTY REGISTRAR

To

1. Shaik Bandari, Supdt. of Post Offices, Hanumakonda Division,  
Hanumakonda, Warangal District.
2. Sri R.S.Nataraja Murthy, Postmaster General, Hyderabad Region,  
Abids, Hyderabad.
3. One copy to Mr.Krishna Devan, Advocate, CAT, Hyderabad.
4. One copy to Mr.N.V.Raghava Reddy, Addl.CGSC, AT, Hyderabad.
5. One duplicate copy.

YLKR